## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Civil Appeal No(s).11330/2011

CHOWDAMMA (DEAD) BY L.R. & ANR.

APPELLANT(S)

**VERSUS** 

VENKATAPPA (DEAD) BY LRS. & ANR.

RESPONDENT(S)

[HEARD BY : HON. SANJAY KAROL AND HON. PRASHANT KUMAR MISHRA, JJ.]

Date: 25-08-2025 This appeal was called on for pronouncement of judgment today.

For Appellant(s) :

Ms. Kiran Suri, Sr. Adv.

Mr. S.j. Amith, Adv.

Ms. Aishwarya Kumar, Adv. Dr. Mrs. Vipin Gupta, AOR

For Respondent(s): Ms. Anjana Chandrashekar, AOR

- 1. Hon'ble Mr. Justice Prashant Kumar Mishra has pronounced the judgment of the Bench comprising of Hon'ble Mr. Justice Sanjay Karol and his Lordship.
- 2. The appeal is dismissed in terms of the signed reportable judgment, which is placed on the file.
- Pending application(s), if any, shall stand disposed

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)